

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.06.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 72 of 2020	Sark Infraprojects Pvt. Ltd. Vs. Registrar of Companies, West Bengal	Harshit Goel	Sanjib Kumar Mohanty Amit Acharya-ROC

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 27 of 2021	Anish Niranjana Nanavaty Resolution Professional Reliance Communications Infrastructure Limited Vs. Patrimoine Expo Private Limited & Ors.	Misha	Simranjeet Singh Kausar Husain-R1 Kausar Husain-R2 Ankit Lohia-R3
3.	Comp. App. (AT) (Ins) No. 94 of 2021	Minosha India Ltd. Vs. Fourth Dimension Solutions Ltd. & Ors.	Raveena Rai	Vicky Dang-R2 Atul Sharma-R2, R3 & R4
4.	Comp. App. (AT) (Ins) No. 224 of 2021	Vivek Malik Suspended Director of Amzen Machines Pvt. Ltd. Vs. Punjab National Bank & Anr.	Varsha Banerjee	Apoorv Sarvaria RP Vats-R1 Sharad Rajwanshi-R2
5.	Comp. App. (AT) (Ins) No. 276 of 2021	Dinesh Gupta Vs. Vikram Bajaj Liquidator M/S Best Foods Ltd.	Sumesh Dhawan	Abhishek Anand Viren Sharma-R1
6.	Comp. App. (AT) (Ins) No. 309 of 2021	NTPC Ltd. Vs. Ram Ratan Modi, Liquidator of DC Industrial Plant Services Pvt. Ltd.	Ekta Bhasin	Azeem

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar